

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CC/R.No. 285/2019
CBI Vs. Sanjay Anand etc. (Closure Report)

30.06.2020

Pr. (on screen): Sh. Praneet Sharma, Sr. PP for CBI alongwith
HIO/Insp. Satish Kumar Bana.

Matter has been taken up through Video Conferencing hosted by
Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High
Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and
16/DHC/2020 dated 13.06.2020.

Present is the closure report.

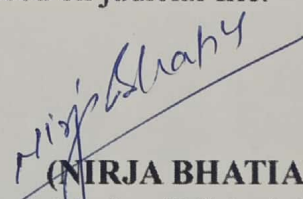
Ld. Sr. PP submits that he is in possession of scanned charge-sheet,
which is stated to be comprising of approximately 5000 documents. IO in
this case has been transferred and no fresh appointment is stated to be
made yet.

Having regard to the afore-said, matter be fixed for **20.07.2020**.

In the meantime, notice be issued to the IO through SP concerned.

A copy of this order be sent to the computer branch for uploading on
the official website.

A copy of this order be scanned and placed on judicial file.


(NIRJA BHATIA)
Special Judge (PC Act) CBI-03,
RADC/New Delhi/30.06.2020